

Stimulus package for real estate

537. SHRI T.T.V. DHINAKARAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether it is proposed to give stimulus package to real estate sector;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN): (a) to (c) Government of India has recognised that housing is a very important source of employment since it has a large multiplier effect on economy and on demand in about 20 manufacturing sectors. There is a large unmet need of housing in the country, especially for middle and low income groups. Accordingly, the Ministry of Urban development has recommended to Ministry of Finance for taxation incentives in affordable housing sector for overall development of the urban sector in the country.

House for Chaudhary Devi Lal Memorial Trust

538. SARDAR TARLOCHAN SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether any action has been taken to allot a house in New Delhi for Chaudhary Devi Lal Memorial Trust since this request has been lying pending for a long time;
- (b) whether he is aware that Chaudhary Devi Lal, a Freedom Fighter and Former Deputy Prime Minister lived and died in House No. 100, Lodhi Estate; and
- (c) whether it is a fact that Government has already given houses to the Trusts in the names of Ch. Kanshi Ram and Shri Jagjivan Ram, Former Deputy Prime Minister?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN): (a) The Government has imposed a total ban on the conversion of Govt. bungalows into memorials of the departed leader (s). However, as per Government policy *vide* O.M. No. 12035/8/94—Policy. II dated 26.07.07, registered Non-Government Organisation/Trusts can be allotted Government accommodation considering their activities, objectives etc. In the instant case, the Chaudhary Devi Lal Memorial Trust has not applied for allotment of Government accommodation with requisite details to enable the Government to examine the eligibility of the Trust, under the existing guidelines.

- (b) Yes, Sir.
- (c) No, Sir.

Allotment of houses by DDA in 2008 Scheme

539. SHRI VARINDER SINGH BAJWA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the number of persons who applied for the allotment of DDA houses under the 2008 scheme and under the reservation quota, separately for SCs, STs, OBCs, Unreserved and total house category-wise;